

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s JEEVAN POLYMERS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s JEEVAN POLYMERS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	16/09/1999
3	Authority under which corporate debtor is incorporated / registered	Companies Act, 1956 / ROC Hyderabad
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U21020TG1999PTC032516
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Plot No.12/C, C.I.E., Gandhi Nagar, Balanagar, Hyderabad-500037, IN. Manufacturing Unit: Plot No 274, Phase-III, IDA, Pashamaylaram, Patancheru, Medak District
6	Insolvency commencement date in respect of corporate debtor	24/08/2018, IRP appointment date: 27/08/2018
7	Estimated date of closure of insolvency resolution process	19/02/2019 (180 days from the date of commencement of insolvency resolution process)
8	Name and registration number of the insolvency professional acting as interim resolution professional	KALPANA G Reg.No.IBBI/PA-001/IP-P00756/2017-18/11288
9	Address and e-mail of the interim resolution professional, as registered with the Board	M/s MM Reddy & Co., G-8, Amrutha Ville Apts., Right Wing, Rajbhavan Road, Somajiguda, West Marredpally, Telangana, 500082. E-Mail: kalpanagonugunta1@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	H.No.16-11-19/4, G-1, Sri Laxmi Nilayam, Saleem Nagar Colony, Malakpet, Hyderabad-500036. E-Mail: jeevanpolymersip@gmail.com
11	Last date for submission of claims	11/09/2018
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in/downloadform.html NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s JEEVAN POLYMERS PRIVATE LIMITED on 24/08/2018, vide NCLT order No.CP(IB) No.123/9/HDB/2018

The creditors of M/s JEEVAN POLYMERS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 11/09/2018 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Kalpana G

Date and Place

: 29/08/2018 and Hyderabad

